



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
2	WITH C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
	WITH I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
3	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
4	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
5	WA/13/2022 WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
6	WA/372/2023 CAVT. NO.08502/023,	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
7	WA/414/2023	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM

8	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
9	WA/451/2023	SOKINA KHATUN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM SC, REVENUE
10	WA/460/2023	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
11	WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	WITH I.A.(Civil)/2457/2023 in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
12	WA/462/2023	SONGEET DAIMARI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
	WITH WA/443/2023	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, SEC. EDU.
	WITH WA/447/2023	ANJAN KUMAR BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
	WITH WA/459/2023	ANIMA DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
16	WA/468/2023 CAVT. NO.13682/023, FIXED	BIJU KUMBANG Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR
17	WA/202/2024 B/O	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D GOSWAMI MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, MINES AND MINERALS GOVT OF ASSAM MRS. A GAYAN DY.S.G.I. SC, FOREST
18	WA/357/2024	STATE OF ASSAM AND ORS. Versus PINUEL BASUMATARY	GA, ASSAM	MR H K SARMA FOR CAVEATOR
19	WP(C)/4787/2024 FIXED	M/S HIGH TECH ECOGREEN CONTRACTORS LLP Versus THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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10)	MR. D BORAH	06-02-2025	To	17-02-2025
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15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
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28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

THE DIVISION BENCH-II AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE M. CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Comm.App.Div./1/2025	M/S NES DIGBOI BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL
	WITH I.A.(Civil)/191/2025 in Comm.App.Div./1/2025	M/S NES DIGBOU BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY AND WILL RISE AT 4:10 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6413/2018 FIXED, WITH LCR	ABDUL AZIZ @ A. AZIZ @ AZIZ @ MD. AZIZ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6415/2018 FIXED, WITH LCR	NIKHIL CHANDRA BISWA SHARMA @ NIKHIL CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6446/2018 FIXED, WITH LCR	NUR ISLAM Versus UNION OF INDIA AND 5 ORS.	MS. J DEKA MS J A AHMED MS. R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
4	W.P.(CrI.)/25/2024 FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
HEARING				
5	WP(C)/675/2017 FIXED, WITH LCR	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.
6	WITH WP(C)/8012/2018	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/6555/2018 FIXED, WITH LCR	ASIA BIBI @ ASIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A F N U MOLLAH SC, NRC MD H R AHMED	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/2335/2019 WITH LCR	SAIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
10	WP(C)/3560/2019 WITH LCR	REJIA KHATUN AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/3609/2019 WITH LCR	MOYNAL HOQUE @ MAINUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5082/2019 WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/5376/2019 WITH LCR	TUSTO BHAN @ TUSTHA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WA/350/2023 CAVT. NO.09442/023, FIXED, WITH OFFICE NOTE	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
17	WITH WA/349/2023 CAVT. NO. 09432/023,	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2782/2023 in WA/349/2023	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 4:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 6

[THIS BENCH WILL SIT AT 4:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1105/2024 CRL.A. 265/2016, CRL.A. 115/2017, CRL.A. 262/2016, CRL.A. 145/2017, CRL.A. 257/2013, CRL.A. 295/2016, CRL.A. 289/2016, CRL.A. 113/2017, CRL.A. 264/2016(ALL DISPOSED OFF) in CrI.A./265/2016 WITH	NATIONAL INVESTIGATION AGENCY Versus SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI	RANJIT KUMAR DEV CHOUDHURY	
2	I.A.(CrI.)/1098/2024 WITH	NATIONAL INVESTIGATION AGENCY Versus O. SAMARJIT SINGH @ NARESH @ KADENG	RANJIT KUMAR DEV CHOUDHURY	
3	I.A.(CrI.)/1101/2024 WITH	NATIONAL INVESTIGATION AGENCY Versus N. DILIP SINGH	RANJIT KUMAR DEV CHOUDHURY	
4	I.A.(CrI.)/1102/2024 WITH	NATIONAL INVESTIGATION AGENCY Versus ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS	RANJIT KUMAR DEV CHOUDHURY	
5	I.A.(CrI.)/1104/2024 WITH	NATIONAL INVESTIGATION AGENCY Versus A. IBOMCHA	RANJIT KUMAR DEV CHOUDHURY	
6	I.A.(CrI.)/1173/2024 WITH) THE NATIONAL INVESTIGATION AGENCY Versus OINAM MANITON SINGHA A-15	RANJIT KUMAR DEV CHOUDHURY	
7	I.A.(CrI.)/1193/2024 WITH	NATIONAL INVESTIGATION AGENCY Versus) KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE	RANJIT KUMAR DEV CHOUDHURY	



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
2	WP(C)/6382/2023 FIXED	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
3	WITH WP(C)/6146/2023	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
4	WP(C)/6863/2023 FIXED	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
5	WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
6	WP(C)/1844/2024 B/O	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, PWD
7	WP(C)/2983/2024 B/O	MAYA BRAHMA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, AG (A AND E) GA, ASSAM
8	WP(C)/3950/2024 FIXED	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MRS S BARUAH DY.S.G.I.
9	WP(C)/6968/2024 FIXED	ALL ASSAM GRADUATE NURSES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR N K SARMA B SAIKIA	SC, HEALTH AND F W

WITH
[I.A.\(Civil\)/347/2025](#)
in WP(C)/6968/2024

ALL ASSAM AUXILIARY NURSE MIDWIFE
AND LADY HEALTH SUPERVISOR
SERVICE ASSOCIATION

Versus

ALL ASSAM GRADUATE NURSES
ASSOCIATION AND 8 ORS

MR. M NATH
MR. A BHATTACHARJEE
D J CHAKMA
B SAIKIA
MAUSAM NATH

MR H K DAS
MR N K SARMA
SC, HEALTH AND F W

WITH
[I.A.\(Civil\)/348/2025](#)
in WP(C)/6968/2024

ALL ASSAM AUXILIARY NURSE MIDWIFE
AND LADY HEALTH SUPERVISOR
SERVICE ASSOCIATION

Versus

ALL ASSAM GRADUATE NURSES
ASSOCIATION AND 8 ORS

MR. M NATH
MR. A BHATTACHARJEE
D J CHAKMA
B SAIKIA
MAUSAM NATH

MR H K DAS
MR N K SARMA
SC, HEALTH AND F W

HEARING

10 [WP\(C\)/3723/2017](#)
FIXED

NOBIN KUMAR CHAKMA
Versus
THE UNION OF INDIA and 4 ORS.

MR.S K MEDHI
MR.A DAS
MR.S R RABHA
MR.R BAISHYA

C.G.C.
MR.K K PARASAR(R- 1 to 5)
ASSTT.S.G.I.

11 [WP\(C\)/3737/2017](#)
FIXED

ARUP DAS
Versus
THE UNION OF INDIA and 5 ORS.

MR.A SARMA
MR.K PAUL
MR.J P CHAUHAN
MS.R VERMA

C.G.C.
MR.K K PARASAR R- 1 to 6
ASSTT.S.G.I.

12 [WP\(C\)/5447/2017](#)

SMT. ANANYA DEY and ANR.
Versus
THE UNION OF INDIA and 6 ORS.

MR.P K DEKA
MR.A NATH
MR. D DOLEY

MS. N MODI,R
C.G.C.
MS. M CHOUDHURY,R
MRS.R DEVI
MR. S DUTTA,R
MR. C SHARMA,R
MR. R A HAZARIKA,R
ASSTT.S.G.I.

13 [WP\(C\)/7325/2017](#)

PUTUL GOGOI
Versus
THE CHAIRMAN, ASSAM STATE
TRANSPORT CORP. and ORS

MR. J SARMAH

SC, A S T C

14 [WP\(C\)/4648/2018](#)
FIXED

DEBOKANTA DAS
Versus
UNION OF INDIA AND 5 ORS.

MR. R MAZUMDAR
MR. K R PATGIRI
MS. C DAS
MS T WAPANGLA
MR. R DEKA

ASSTT.S.G.I.
MS. R DEVI (SC, CGC)

WITH
[WP\(C\)/1479/2018](#)

15 [WP\(C\)/1479/2018](#)
16 [WP\(C\)/2452/2020](#)
FIXED

DEBOKANTA DAS
Versus
THE UNION OF INDIA AND 5 ORS.

MR. K R PATGIRI
MS C DAS

MR. C K S BARUAH, CGC.
ASSTT.S.G.I.

17 [WP\(C\)/7710/2022](#)
FIXED

BIMAN PHUKAN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S BORTHAKUR
MS. S KAKATI
MR. R BARTHAKUR

GA, ASSAM

18 [WP\(C\)/3422/2023](#)
FIXED

DEBAZEET DEB RAY
Versus
THE STATE OF ASSAM AND 4 ORS

MR B D DAS
MR H K SARMA
B B HUSSAIN
MR. B D KONWAR SR. ADV.
MR H AGARWAL
MR J SINGH
MS P GUPTA
MS M ZOMUANPUII
MS V V THANYU

SC, PWD

SC, TRANSPORT
SC, A S T C

WITH
[WP\(C\)/3314/2023](#)

19 [WP\(C\)/3314/2023](#)

JABED AKTHAR LASKAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MR H I CHOUDHURY
MR H I CHOUDHURY
G. GOSWAMI
G UDDIN
MR. P GOSWAMI
P ADHIKARI
MR REZABUL HOQUE

GA, ASSAM
SC. TRANSPORT DEPTT.
SC, A S T C

WITH
[WP\(C\)/3790/2023](#)

20 [WP\(C\)/3790/2023](#)

BIJOY KUMAR SINGHA AND 10 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR S BORTHAKUR
MR. P. SINGHA
MR SAURADEEP DEY

SC, TRANSPORT
SC, A S T C

21	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
29	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
30	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
31	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
32	WP(C)/6763/2023 FIXED	PRAVHAKAR DAS Versus THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
33	WP(C)/7604/2023 FIXED	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1179/2024 WITH LCR 1 FILE (ASSIGNED), WITH OFFICE NOTE in Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1839/2023 in Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
2	Crl.A./211/2021 WITH LCR 5 FILES. P.B-2. FIXED.	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
	WITH I.A.(Crl.)/553/2021 in Crl.A./211/2021	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
3	Crl.A./7/2022 WITH LCR 1 BUNDLE. P.B-4.	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM

4	WITH CrI.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
WITH I.A.(CrI.)/112/2020 in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT	
5	WITH CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
6	WITH CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
7	WITH CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM
WITH I.A.(CrI.)/131/2022 in CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM	
8	WITH CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM

9	WITH Crl.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
10	Mat.App./23/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA
11	I.A.(Crl.)/610/2022 WITH LCR 3 FILES. P.B-2. in Crl.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM
	WITH Crl.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	MR. R J DAS(AMICUS CURIAE) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
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13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
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19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
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30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./344/2025	ABDUL MUTLIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR K MAINUDDIN	PP, ASSAM
2	Bail Appln./346/2025	SOFIUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
3	Bail Appln./348/2025	SAKIB CHOUDHURY Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR	PP, ASSAM
4	Bail Appln./351/2025	SRI INDRESWAR KALITA @ INDRA KALITA Versus THE STATE OF ASSAM	MR K P PATHAK MR. S BORTHAKUR MR BHARGAV DAS MR. C PAUL	PP, ASSAM
5	Bail Appln./353/2025	SRI MANOJ HALOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	Bail Appln./355/2025	GOPAL CHANDRA RAI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, DRI
7	Bail Appln./356/2025	BIDYA NATH SINGH Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
MOTION				
8	AB/291/2025	NURUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	AB/299/2025	MUKSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	G. R. SINGHA	PP, ASSAM
10	AB/300/2025	NITYANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
11	AB/306/2025	MD RIDUL ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM

12	AB/307/2025	SRI ALIM UDDIN Versus THE STATE OF ASSAM	MR N PATIRI MS B LASKAR	PP, ASSAM
ADMISSION				
13	WP(C)/7628/2018 FIXED	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
14	WP(C)/661/2020	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P- 1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P- 1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
15	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
16	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
17	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
ORDERS				
18	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
19	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
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10:30 AM to 1:00 PM

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[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7078/2024 FIXED	APU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
2 WP(C)/602/2025 FIXED	ARCHANA SHAHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
3 WP(C)/634/2025 FIXED	NILU BHUSON DEY AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, REVENUE
ADMISSION			
4 WP(C)/5075/2016 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
5 WP(C)/3784/2017 FIXED	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
6 WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
7 WP(C)/3973/2022 FIXED	KANAKLATA KAKATI Versus THE UNION OF INDIA AND 3 ORS (F)	MR R CHAKRAVORTY S RABHA	MRS. R DEVI ASSTT.S.G.I.

8	WP(C)/598/2023 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
	WITH I.A.(Civil)/2127/2023 in WP(C)/598/2023	THE KHARUPETIA MUNICIPAL BOARD AND ANR. Versus MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
9	WP(C)/1962/2023 FIXED	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS. M D BORAH (R-5) MS N RAI (r-4) DY.S.G.I. SC, TRANSPORT SC, NCB
10	WP(C)/4975/2023 FIXED	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
11	WP(C)/7370/2023 FIXED	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE
12	WITH WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
13	WP(C)/1563/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR. P PATHAK (R-6) MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
14	WP(C)/3366/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
15	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
16	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r- 4,5,6) MR M CHOUDHURY (r- 4,5,6) MR P J DAS (r-4,5,6) SC, GMC
17	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI

18	WP(C)/5760/2024 FIXED	JIVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	MR. B PURKAYASTHA(R-6) MS. M BARMAN DY.S.G.I. J.P. BARUAH (R-6) SC, AGRI. DEPARTMENT
19	WP(C)/6299/2024 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY
	WITH I.A.(Civil)/167/2025 in WP(C)/6299/2024	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus THE CHAIRMAN AND MANAGING DIRECTOR AND ORS	MS. S NEWAR MS V V THANYU	
20	WP(C)/6840/2024 B/O	PROTEEM BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/490/2024 FIXED	SANTI SAHU Versus MEGHA NIDHI DAHAL, I.A.S. AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. B GOGOI (R-4) MR P NAYAK (R-4) MS. M D BORAH(R-2) MS. M D BORAH(R-2) MR A CHALIHA (R-4) S. BORAH(R-2) MR R B GOSWAMI (R-1) MR R B GOSWAMI (R-1)
2	Cont.Cas(C)/499/2024 FIXED	SMTI SANTI SAHU Versus SUSHMITA KAKOTI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MS. M D BORAH S. BORAH MR R B GOSWAMI
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/2358/2024 FIXED	NOBIN BORA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS N DUTTA MR P H KONWAR	GA, ASSAM SC, EXCISE DEPTT.
4	WP(C)/6834/2024 B/O	RIJUMONI HAZARIKA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/6839/2024 B/O	MINJUMONI DEHINGIA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
6	WP(C)/1811/2023 FIXED	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE	GA, ASSAM MR M CHETIA (R-8) SC, WATER RESOURCE SC, FINANCE
7	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
8	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
9	WP(C)/7380/2023 FIXED	JYOTI FORGE AND FABRICATION PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. M BISWAS S K DAS	MR. K GOGOI DY.S.G.I.

10	Arb.P./27/2024 FIXED	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
11	WP(C)/1174/2024 FIXED	M/S J K ENGINEERING AND AGRO SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT
12	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
13	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
WITH				
14	WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

HEARING

15	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
16	WP(C)/4615/2016 WITH LCR, FIXED	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
17	WP(C)/3872/2017 WITH LCR, FIXED	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	R SARMAH MR.K GOSWAMI MS.A NEOG MR. A SANDILYA	MR. A D GUPTA MR. R SARKAR MR. B DAS
WITH				
I.A.(Civil)/1474/2023 in WP(C)/3872/2017				
18	WP(C)/2291/2020 WITH LCR	HIREN BHUMIJ, Versus M/S. PERTABGHUR TEA ESTATE and ANR.	MR. A D GUPTA MS B DAS	MR. K GOSWAMI
18	WP(C)/2291/2020 WITH LCR	PUNJAB NATIONAL BANK Versus NIPUL CHANDRA DAS AND ANR.	MR S DUTTA MR. S DUTTA	MR S CHAKRABORTY ASSTT.S.G.I.
19	Review.Pet./83/2023 WITH Arb.P/4/2014(D/O), FIXED	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./345/2025	GAUTAM SARKAR Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
2	Bail Appln./349/2025	SRI DHAJYA JYOTI GOGOI ALIAS SRI DHARJYA JYOTI AND ANOTHER Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
MOTION				
3	Crl.Rev.P./41/2025	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. S SHARMA MR N ZAMAN	PP, ASSAM
4	Crl.Pet./146/2025	ABADHESH MAHATO @ AWADESH MAHATO Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
5	Crl.Pet./148/2025	SHAMSUL HAQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Crl.Pet./149/2025	SARIM UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Crl.Pet./150/2025	M/S GENIUS LIFE SCIENCE Versus M/S DHA ENTERPRISES	MR. A K GUPTA MR H J TAMULI	
8	AB/233/2025 FIXED	MOZIBOR RAHMAN AND 5 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	AB/268/2025	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
10	AB/293/2025	SRI JAHURUL MIYA Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
11	AB/294/2025	REJIA BEGUM @ REJIA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

12	AB/297/2025	BHARKHANG BASUMATARY @ BILIFANG NARZARY AND 3 ORS. Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM	PP, ASSAM
13	AB/298/2025	SRI BHRIGUMONI NATH Versus THE STATE OF ASSAM	MR. S MUNIR MR. N HALOI	PP, ASSAM
14	AB/302/2025	PROBHAT CHANDRA DEORI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
15	AB/303/2025	SRI SHANIDUL ISLAM @ PRITAM DEKA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS. S DIHINGIA	PP, ASSAM
16	AB/304/2025	JAKIR HUSSIAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
17	AB/305/2025	SRI PRANAB BORO Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
ADMISSION				
18	Crl.Pet./1263/2023 WITH LCR 2 FILES(SCANNED COPY), B/O WITH	JAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	MR. A H M R CHOUDHURY (R-2) PP, ASSAM
19	Crl.Pet./763/2024	RUPAK BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	MR. A H ALAMGIR (R-2) PP, ASSAM
20	Crl.Pet./411/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR M A ISLAM MR J I MONDAL
BAIL HEARING (BA)				
21	Bail Appln./1325/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
22	Bail Appln./148/2025 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
23	Bail Appln./185/2025 FIXED	MD JEHERUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
24	Bail Appln./217/2025 FIXED	AHIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
25	Bail Appln./237/2025 FIXED	MD MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MS J BORUAH MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
26	Bail Appln./245/2025 FIXED	NETRO BAHADUR BISWAKARMA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
BAIL HEARING				
27	AB/2938/2024 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM
28	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
29	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM

30	AB/3341/2024 WITH OFFICE NOTE	ABU TAHER ALI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MR N BARMAN MS J BARMAN MS M MALIK	PP, ASSAM
31	AB/3377/2024 FIXED	BIKASH JYOTI PURKAYASTHA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
32	AB/120/2025 FIXED	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
33	AB/149/2025 FIXED	BHASKAR JYOTI GOGOI @ BHASKAR GOGOI Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
34	AB/243/2025 FIXED	HEMANTA BORAH AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
35	AB/244/2025 FIXED	SRI JIBANKA SAHARIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
36	AB/248/2025 FIXED	MAYNAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

ORDERS

37	Crl.Rev.P./333/2009 WITH LCR 4 FILES, FIXED	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
38	Crl.Pet./586/2023 WITH LCR(SCANNED COPY), B/O	KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
39	Crl.Pet./839/2023 WITH LCR 4 FILES(SCANNED COPY), B/O	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM
40	Crl.Pet./1575/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SRI MON BAHADUR LIMBU Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM

HEARING

41	Crl.Pet./373/2023 (TOP OF THE LIST), LCR 1 FILE(SCANNED COPY), FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
42	Crl.A./137/2010 WITH LCR 3 FILES, FIXED	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
43	Crl.A./143/2011 WITH LCR 7 FILES, FIXED	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
44	WITH Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
45	WITH Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM

46	Crl.Pet./1310/2018 B/O	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
47	Crl.A./23/2021 WITH LCR 4 FILES, FIXED	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
48	Crl.A./67/2022 WITH LCR 3 FILES, FIXED	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(Crl.)/186/2022 in Crl.A./67/2022	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
	WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
50	Crl.Pet./272/2022 WITH LCR 2 FILES(SCANNE COPY), B/O	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL MR. P N GOSWAMI (r-3) MR. K P PATHAK (r-3) PP, ASSAM
	WITH I.A.(Crl.)/56/2023 in Crl.Pet./272/2022	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM
51	Crl.Rev.P./305/2022 WITH LCR 2 FILES, FIXED	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
52	Crl.Rev.P./502/2022 WITH LCR 5 FILES, FIXED	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM
53	RFA/18/2023 WITH LCR, FIXED	INDIAN OIL CORPORATION LTD. Versus SMTI. GEETI BORA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. P KHATANIAR FOR CAVEATOR
	WITH CO/25/2021 in RFA/18/2023	INDIAN OIL CORPORATION LTD. Versus SMTI GEETI BORA AND ANR	MR. P KHATANIAR MS N RAHMAN	
54	Crl.Rev.P./175/2023 WITH LCR 3 FILES, FIXED	BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. A BHATTACHARYYA (R-2) MR. R A CHOUDHURY (R-2) MR. N BARMAN (R-2) MR. S HUSSAIN (R-2) MS. S DAS (R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./352/2025	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
MOTION				
2	CRP(IO)/542/2024 PART-HEARD, FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
3	WP(C)/614/2025 FIXED	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/234/2025 in WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
ADMISSION				
4	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
5	WP(C)/5378/2023 PART-HEARD, FIXED	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/188/2020 FIXED	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM MR P NAYAK MR. A PHUKAN SC, SSA
7	WP(C)/5966/2021 FIXED	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME

	WITH I.A.(Civil)/1290/2024 in WP(C)/5966/2021	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
8	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
9	WP(C)/5620/2022 FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
10	WP(C)/3820/2023 FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
11	WP(C)/1863/2024 FIXED	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
12	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
13	WP(C)/5125/2024 FIXED	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
14	WP(C)/5213/2024 FIXED	MEHMUD ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
		<u>BAIL HEARING (BA)</u>		
15	Bail Appln./194/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAVIN KUMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
		<u>ORDERS</u>		
16	WP(C)/4796/2022 FIXED	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
17	WP(C)/4652/2023 FIXED	SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. H BURAGOHAIN	SC, HIGHER EDU MR. S K SINHA (R6) SC, BTC
18	Cont.Cas(C)/290/2024 FIXED	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S C KEYAL

19	Cont.Cas(C)/668/2024 B/O	PARESH CH DEKA Versus TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	
HEARING				
20	WP(C)/3485/2021 B/O	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	WITH I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
21	WP(C)/4654/2021 FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE
22	WP(C)/3189/2023 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)
23	WP(C)/4810/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025

23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MACApp./114/2023 (HEARING), WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4)
	WITH I.A.(Civil)/123/2023 in MACApp./114/2023	SMTI. PINKY LAHON AND 3 ORS. Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR
	WITH I.A.(Civil)/864/2023 in MACApp./114/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1693/2023 in MACApp./114/2023	SMTI. PINKY LAHON @ PINKI LAHON Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS R D MAZUMDAR
2	MACApp./755/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4) MR D MONDAL
	WITH I.A.(Civil)/3081/2022 in MACApp./755/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/787/2023 in MACApp./755/2022	SRI DADU BARUAH @ DUDU Versus NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS. R D MOZUMDAR

ADMISSION

3	WP(C)/1681/2020 (AT 2:00 PM), WITH LCR, FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
4	CRP/174/2023 (AT 2:00 PM), WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. D C C PHUKAN T KAKATI
HEARING				
5	RSA/260/2014 (AT 2:00 PM), PART-HEARD, WITH LCR, FIXED	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
6	WITH RSA/43/2015 WITH LCR	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
7	RSA/65/2013 WITH LCR	SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
8	RSA/166/2014 WITH LCR	HAMID ALI @ MD. HAMID AHMED and 2 ORS. Versus TABIBUR RAHMAN and 32 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN	MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MS.J DUTTAR-2 and 3 MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.N UPADHYAY
	WITH I.A.(Civil)/4371/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4381/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA

	WITH I.A.(Civil)/4382/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4384/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	WITH I.A.(Civil)/4386/2018 in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
9	WITH RSA/390/2017	MD KHAIRAT ALI Versus MD TABIBAR RAHMAN and 5 ORS	MS.J H CHOUDHURY MS.S ROY MR.S P CHOUDHURY MS.J DUTTA MR.M BISWAS MR.M R Z CHOUDHURY MRN NEOG	MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5)
10	RSA/370/2017 WITH LCR	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
11	RSA/24/2019 WITH LCR	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
	WITH I.A.(Civil)/1025/2020 in RSA/24/2019	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
12	MACApp./176/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2096/2021 in MACApp./176/2020	TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
13	WITH MACApp./259/2020	ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR

14	WITH MACApp./262/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
15	WITH MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
16	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
17	RSA/125/2022 WITH LCR	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
17	RSA/205/2023 WITH LCR	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	WITH I.A.(Civil)/378/2024 in RSA/205/2023	UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025

27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/308/2025	RIZWAN @ MOHAMMAD RIZWAN QURAIISHI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN AMINUR RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
3	WITH Bail Appln./43/2025	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025

16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
2	MACApp./27/2025 FIXED WITH I.A.(Civil)/217/2025 in MACApp./27/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus INDIRA NATH AND 4 ORS UNITED INDIA INSURANCE COMPANY LTD Versus INDIRA NATH AND 4 ORS	MR. K K BHATTA MR. K K BHATTA	
ORDERS				
3	Tr.P.(C)/32/2023 FIXED WITH I.A.(Civil)/2829/2024 in Tr.P.(C)/32/2023 WITH Tr.P.(C)/68/2015	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY MR. D P CHALIHA MS M ROY	MR. R P SARMAH(R-6.1, 6.2) MR. P N SHARMA (R-6.1, 6.2) GA, NAGALAND GA, NAGALAND
4	Tr.P.(C)/68/2015	SHAH NEWAZ KHAN and 5 ORS Versus THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND
5	MACApp./459/2023 WITH LCR, FIXED WITH I.A.(Civil)/3845/2023 in MACApp./459/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS. UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S DAS (R1) MS. R KALITA (r-3) MR K DAS (R1) MR H GOGOI (R1)

6	MFA/53/2024 WITH LCR, FIXED	M/S KAMRUP THANDA GHAR PVT LTD Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. K GOGOI (CGC) SC, NF RLY
HEARING				
7	MFA/95/2013 WITH LCR WITH MC/2669/2012 in MFA/95/2013	ORIENTAL INSURANCE CO LTD Versus MD NOBI HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
8	MFA/96/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD., Versus MD. NOBI HUSSAIN and ANR, ORIENTAL INSURANCE CO LTD Versus MD AKBOR ALI and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR BIBEKA NANDA GOGOI LEGAL AID COUNSEL
9	CRP/99/2016 WITH LCR	PANKAJ DUGGAR Versus SUNITA DEVI AGARWAL	MR. S C KEYAL MS. P BARUAH MS. N DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA MS. M KALITA MR. B K GOSWAMI
10	CRP(IO)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM
11	MACApp./437/2018 WITH LCR	SMTI CHUTO GAUR AND 3 ORS Versus NATIONAL INSURANCE COMPANY LTD	MR. Y S MANNAN MR. K R BORA MS. M BHATTACHARYYA	MS. R D MOZUMDAR (R1) MR. DEBABRAT CHUTIA (R2, R4) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
12	MACApp./986/2018 WITH LCR WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
13	MACApp./157/2019 WITH LCR WITH	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
14	MACApp./323/2019	KHADIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
15	MACApp./373/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
16	MACApp./395/2019 WITH LCR, FIXED WITH	MD. MAINUR RAHMAN Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA	MR H MAURYA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS P MISHRA
17	MACApp./357/2019	ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA

18	MFA/27/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1811/2020 in MFA/27/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus SADDAM HUSEN BARBHUYAN @ SADDAM HUSSAIN AND ANR.	MR. R C PAUL MS M BHARATI	
19	MFA/28/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1928/2020 in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
20	MACApp./114/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
21	MACApp./69/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	MR. I A TALUKDAR MS M CHOUDHURY
22	MFA/10/2022 WITH LCR, FIXED	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)
23	MACApp./214/2023 WITH LCR	SUKRA MUNDA Versus THE BRANCH MANAGER, UNITED INSURANCE CO. LTD.,	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)
24	CRP(IO)/315/2023 WITH LCR	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025

15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[THIS BENCH WILL SIT AT 2:00 P.M.]

CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAJN MR. K A MAZUMDER MR. H. BURAGOHAJN MR E AHMED MS A DEVI MR. H BURAGOHAJN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
	WITH I.A.(Civil)/280/2025 in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS	MR. A C BURAGOHAJN MR. K A MAZUMDER MR. H. BURAGOHAJN MR E AHMED MS A DEVI MR. H BURAGOHAJN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) SC, HEALTH
2	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
3	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
4	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH

5	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
6	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
7	WP(C)/5459/2022 B/O	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	SC, IRRIGATION
8	WP(C)/919/2023 B/O	ASIT BARAN ROY AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9	WP(C)/2909/2023 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
10	WP(C)/443/2024 B/O	ABDUL FATTAH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3224/2024 FIXED	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
12	WITH WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
13	WITH WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
14	WITH WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
15	WITH WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
16	WITH WP(C)/3855/2024	DULUMONI BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
17	WP(C)/3825/2024 B/O	UTTARA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR J LOTH	SC, HIGHER EDU MR. T J MAHANTA(R-4,5) MR. R A CHOUDHURY (R-4,5) MR. R A MAZUMDER(R-4,5)
18	WP(C)/6016/2024 FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
19	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
HEARING				
20	Crl.Rev.P./456/2013 PART-HEARD, LCR 6 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

21	WITH Crl.Rev.P./457/2013	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
22	WP(C)/6777/2015 FIXED	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
23	WP(C)/5113/2017	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
24	WP(C)/1102/2018 FIXED	NARENDRA KR. PANWAR Versus AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)
25	WP(C)/5200/2023 B/O	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
26	WITH Cont.Cas(C)/11/2024	DR. JAGADISH HANSA Versus PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	MR. S C KEYAL(R-1,2) K JAIN (R-1,2)

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10:30 AM to 1:00 PM

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[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3223/2024 FIXED	JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
2	AB/301/2025	SRI LOKESWAR GOYARI Versus THE STATE OF ASSAM	MR. A KHANDAKAR MR. J P GOGOI	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
4	Bail Appln./3363/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
5	Bail Appln./3689/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
6	Bail Appln./3719/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3732/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI RANJAN ROY @ RAY Versus THE STATE OF ASSAM AND ANR	MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA	PP, ASSAM MS P MAZUMDAR (R-2)
8	Bail Appln./3917/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MORTAZA ALIA @ ARIYAN AHMED Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
9	Bail Appln./87/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
10	Bail Appln./163/2025 FIXED	BIPLAB GOHAIN Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	PP, ASSAM

BAIL HEARING

11	AB/2619/2024 FIXED	SHAHINUR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
12	AB/3022/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
13	AB/3119/2024 FIXED	SYED ZAKIR ULLAH Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
14	AB/3439/2024 FIXED	AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
15	AB/60/2025 FIXED	SAYED MALLIK Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
16	AB/119/2025 WITH OFFICE NOTE, FIXED	ABDUL HAMID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	MR. K M HASSAN (R-2) MR R SARKAR(R-2) PP, ASSAM
17	AB/150/2025 FIXED	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
18	AB/155/2025 FIXED	DILOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
19	AB/173/2025 FIXED	RANA BARUAH Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM

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26)	MR H GUPTA	13-02-2025	To	13-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1347/2024	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
2	Bail Appln./3139/2024	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./3285/2024	AHAD UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION (BA)				
4	Bail Appln./350/2025 B/O	FARUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA A S CHOUDHURY M ALI	PP, ASSAM
MOTION				
5	Crl.Rev.P./508/2024 FIXED	FOKIR CHAND Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
6	Crl.Pet./1488/2024 FIXED	PRAKASH AGARWALA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
7	Crl.Rev.P./40/2025	RAJEN MEDHI @ TAPAN MEDHI Versus SWARNALATA RABHA MEDHI	MR F HAQUE MR A ISLAM	
8	AB/131/2025 FIXED	SRI INDRESWAR BORA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
9	Crl.Pet./140/2025	ROKIBUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR A K AZAD	PP, ASSAM
10	Crl.Pet./141/2025	SANKAR DOLEY ALIAS DHARANI SANKAR DOLEY Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQU MS M BORA MR. G TAMULI	PP, ASSAM

11	Crl.Pet./142/2025	PANKAJ KUMAR YADAV @ PANKAJ YADAV Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
12	Crl.Pet./143/2025	SWATI BIDHAN BARUAH Versus ELIMA BEGUM AND 22 ORS.	SWATI B BARUAH (TG) PETITIONER IN PERSON	
13	Crl.Pet./144/2025	ISMILE ALI Versus JILI BEGUM	MR S DAS MR. S A HUSSAIN MR D J HALOI	
14	Crl.Pet./145/2025	SRI PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D ROY MS K DEKA	
15	AB/287/2025	DEBORSI RANJAN NEOG Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
16	AB/288/2025	SANTOSH KUMAR PRASAD Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
ADMISSION				
17	Crl.Pet./26/2017 FIXED	PRADIP PATANGIA Versus THE STATE OF ASSAM and ANR.	MR.A GOYAL MR.A CHOUDHURY	MR.D K MEDHI(R-2) PP, ASSAM MRP K SINGHR-2
18	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
19	Crl.Rev.P./163/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
20	Crl.Pet./1021/2023 WITH LCR(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
21	Crl.Rev.P./106/2024 WITH LCR 4 FILES, FIXED	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	MR. SURAJIT DAS MR SARFRAZ NAWAZ
22	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
23	Crl.Pet./549/2024 FIXED	ASHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM
24	Crl.Pet./1107/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
25	Crl.Pet./1299/2024 FIXED	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
26	Crl.Pet./1310/2024 FIXED	KHULAKPAM MUHASHINA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
27	Crl.Pet./1496/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS. A HUSSAIN MR. I CHAKMA MR. S. K. CHAKMA MR. A.K. HAJONG PP, ASSAM

28	Crl.Pet./1519/2024 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
29	Crl.A./45/2025	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
	WITH I.A.(Crl.)/120/2025 in Crl.A./45/2025	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./2863/2024 WITH CASE RECORD(SCANNED COPY), B/O	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
BAIL HEARING				
31	AB/3160/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
32	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
33	AB/3367/2024 WITH OFFICE NOTE, FIXED	SHAH ALAM @ SHWAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. R ALI A W AMAN MR H A AHMED MR SARFRAZ NAWAZ MR. R ISLAM MD A RAHMAN	PP, ASSAM
34	AB/182/2025 WITH OFFICE NOTE, FIXED	ROBIUL HUSSAIN @ ROBIUL ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
ORDERS				
35	I.A.(Crl.)/552/2023 in Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA,AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
36	I.A.(Crl.)/973/2023 in Crl.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./284/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
37	Tr.P.(Crl.)/25/2024 B/O	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
38	Crl.A./52/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O	SANJAY BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
39	Crl.Rev.P./430/2024 WITH LCR(SCANNED COPY), FIXED	MARSUMA BEGUM Versus ABDUL REKIB CHOUDHURY AND 6 ORS	MR G R A MOTTAQUEE	PP, ASSAM

40	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
41	I.A.(Crl.)/1144/2024 in Crl.Rev.P./274/2024 WITH Crl.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. N BARUAH	PP, ASSAM MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1172/2024 in Crl.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
42	Crl.Pet./1317/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
43	Crl.Pet./1456/2024 FIXED	PRADEEP MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. K K DUTTA MR. B GOGOI MR. DEBANUJ DUTTA	PP, ASSAM
44	Crl.Pet./1606/2024 FIXED	SMT. PUJA GOGOI Versus MANASH CHALIHA	MR. H DAS MS. C BARMAN	
45	I.A.(Crl.)/34/2025 in Crl.A./159/2022 WITH Crl.A./159/2022	JITUMONI MAHANTA Versus THE STATE OF ASSAM, JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM PP, ASSAM
HEARING				
46	Crl.Rev.P./480/2010 WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
47	Crl.Pet./728/2017 WITH LCR 5 FILES, FIXED WITH	ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
48	Crl.Pet./217/2016	ABDUR RAKIB ANSARI Versus ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
49	WITH Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
50	WITH Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN

51	Crl.Rev.P./573/2023	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MR P P MEDHI MRS H CHAKRABORTY MR B SINHA MR G BARGAYARY	MR D K BORDOLOI
52	I.A.(Crl.)/1158/2023 in Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR J ISLAM(R-2) PP, ASSAM
53	Crl.Pet./632/2024	ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/2546/2019 BY SLIP	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY M K BORAH MR. N J KHATANIAR MS. P. KASHYAP	GA, ASSAM
2	WP(C)/1046/2022 BY SLIP	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
<u>TOP OF THE LIST</u>				
3	WP(C)/7558/2015 FIXED	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM
4	WP(C)/1925/2016 FIXED	NO.041705034 CT/GD ANIRUDHA MAZUMDAR Versus THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
5	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
6	WP(C)/3320/2018 FIXED	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
7	WP(C)/4703/2018 FIXED	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.

8	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
9	WITH WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)

ORDERS

10	Cont.Cas(C)/58/2024 FIXED, BY SLIP	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
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18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
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29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025